

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 288 of 2013 &
I.A. No. 385 of 2013

Dated : 7th April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Wardha Power Co. Ltd. Appellant(s)
Versus
Reliance Infrastructure Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Counsel for the Respondent(s) : Mr. Hasan Murtaza
Mr. Aditya Panda for R.1
Mr. Buddy A. Ranganadhan
For MERC

ORDER

Post the matter for hearing on **25.04.2014.**

(Rakesh Nath)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson